

No.DJA-I/33/2022(OC)

**HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 26.07.2022.**

NOTIFICATION

SUB: Appointment of Advocates as 'OATH COMMISSIONERS' in the State – Last date for submission of applications is **29.08.2022 till 4.00 p.m.**

Applications are invited from the Advocates, for appointment as Oath Commissioners in the State of Karnataka, who are qualified as on the last date fixed for receipt of applications i.e. **29.08.2022 till 4.00 p.m.**, as per Rule 5A of Chapter XI of the Karnataka High Court Rules, 1959 (as substituted by Notification No.LCA-I/108/1995, dated: 19.04.2000) and Rule 28A of the Karnataka Civil Rules of Practice, 1967, for administering oath or affirmation on affidavits intended to be filed before the High Court of Karnataka, Principal Bench at Bengaluru, Benches at Dharwad, Kalaburagi and District Judiciary in the State, **ON CIVIL SIDE ONLY.**

GENERAL INSTRUCTIONS TO THE CANDIDATES FOR FILING ONLINE APPLICATION.

1. Applicants shall read all the instructions carefully before submitting online application, so as to avoid mistakes/rejection.
2. No Advocate, who has attained the age of 35 years as on the last date fixed for filing of applications, is eligible for appointment.
3. Advocates, who have put in practice of not less than 2 years and not more than 4 years, as on 29.08.2022 are eligible for appointment.
4. The appointment shall be made initially for a period of 3 years and may be extended for a period till the completion of practice of seven years.

5. The Applicants shall provide mobile number and valid e-mail ID (both compulsory), for communication, at relevant columns while submitting online application. The Authority is not responsible for non-receipt of SMS or e-mail.
6. To avoid last minute rush, the applicants are advised to submit the online applications well in advance. The website will accept the applications round the clock upto **29.08.2022 till 4.00 p.m.**
7. The eligible Advocates seeking appointment as Oath Commissioners in the District Courts' shall submit their applications through Online in the prescribed form together with necessary attested copies of enclosures.
8. Advocates seeking appointment as Oath Commissioners in Benches of High Court of Karnataka at Dharwad and Kalaburagi shall submit their applications in the prescribed format alongwith attested copies of the enclosures through online.

Last Date and Time to register/submit online application is **29.08.2022 till 4.00 p.m.**

9. Only one application has to be submitted by each applicant.
10. Intimation will be sent to the eligible candidates through SMS and e-mail provided. The list of eligible candidates for appointment as 'Oath Commissioners' will also be notified on the High Court of Karnataka website: <http://karnatakajudiciary.kar.nic.in/recruitment.asp>.
11. The candidate shall possess all original testimonials mentioned below at the time of submitting online application and same shall be produced along with two sets of self-attested photocopies of the following while appearing for verification:
 - a. Online submitted application.
 - b. SSLC or Equivalent Certificate showing the date of birth.
 - c. Marks Cards and Convocation Certificates of Degree and Law Degree.
 - d. Enrolment Certificate issued by the Bar Council of Karnataka.
 - e. Proof of Identity Card issued by the Bar Council of Karnataka.

- f. Certificate of Practice issued by the Bar Council of India.
 - g. Two character certificates of good character (one from the Principal of the Institution/College in which the candidate had last studied with study details and another from a respectable person not being a relative, who is well acquainted with the Candidate).
 - h. Certificate of practice issued by the Bar/Senior Advocate indicating that he/she is a practicing Advocate and has put in practice of not less than 2 years and not more than 4 years, as on 29.08.2022.
12. Order of preference for appointment in respect of the place at which the Advocate desires to be appointed as Oath Commissioner may be indicated in **Column No.12** of the online application.
 13. Affidavit Register, Receipt Books and Seals required for the use of Oath Commissioners will be supplied by the High Court to the Advocates, who are appointed as Oath Commissioners, at their cost.
 14. The candidate shall scan his/her latest passport size photograph with white background (having 5 cm of length X 3.6 cm of breadth with max. size 50 kb) and signature on white paper in black ball point pen (having 2.5 cm of length X 7.5 cm of breadth with max. size 25 kb) in jpg format and upload the same, while submitting the online application.
 15. The candidates shall not upload any other original or attested copies of the documents/certificates as specified at Column No.10 (except the above specified documents) at the stage of submitting the online application.
 16. The unfilled, abrupt, illegible, while submitting online applications and at the time of verification without attested copies of all enclosures are liable to be rejected.
 17. While applying online application for the post, the candidates shall ensure that he/she fulfills the eligibility and other norms as mentioned above and that all the particulars furnished by him/her are correct in all respects. In case it is detected at any stage of recruitment that any candidate does not fulfill the eligibility norms, his/her candidature will stand cancelled. If any of these shortcomings is detected even after appointment, his/her appointment shall be liable to be terminated. Furnishing of wrong, incomplete and incorrect information would lead to disqualification.

18. Number of vacancies available at various places in the respective district is appended to this Notification as follows:-

Sl. No.	Name of the Districts	Vacancies to be filled up
1.	Bengaluru Metropolitan Area	87
2.	Bengaluru Rural	22
3.	Bagalkot	23
4.	Ballari	29
5.	Belagavi	56
6.	Bidar	26
7.	Chamarajanagar	19
8.	Chickballapur	29
9.	Chikkamagaluru	33
10.	Chitradurga	26
11.	D.K. - Mangaluru	28
12.	Davanagere	22
13.	Dharwad	26
14.	Gadag	19
15.	Hassan	32
16.	Haveri	34
17.	Kalaburagi	39
18.	Kodagu - Madikeri	20
19.	Kolar	26
20.	Koppal	16
21.	Mandya	34
22.	Mysuru	35
23.	Raichur	27
24.	Ramanagara	21
25.	Shivamogga	38
26.	Tumakuru	52
27.	Udupi	11
28.	U.K.-Karwar	49
29.	Vijayapura	16
30.	Yadgiri	16
31.	Bench at Dharwad	4
32.	Bench at Kalaburagi	4
	Total	919

Sd/-
(K.S. BHARATH KUMAR)
REGISTRAR (VIGILANCE).